



THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N
Dated- Guwahati, the 9th September, 2019

No. HC.VII-167 (Pt.-VI)/2014/5196/A : Hon'ble the High Court has been pleased to ***nominate*** the following Judicial Officers to participate in a "Workshop for Judicial Officers in Respect of the Present Scenario Relating to Wildlife Crime and Trade", scheduled to be held on 15th September, 2019 at Golaghat-

Sl. No.	Name	Designation and place of posting
TINSUKIA		
1.	Shri Abdul Hakim	Addl. District & Sess. Judge, FTC No.2
2.	Smti Chetana Khanikar	Addl. Chief Judicial Magistrate
3.	Smti Salma Sultana	Sub-Divisional Judicial Magistrate (S)
MARGHERITA (TINSUKIA)		
4.	Smti Sangeeta Gogoi Borah	Addl. District and Sessions Judge, FTC
DIBRUGARH		
5.	Shri Nayan Shankar Baruah	Addl. District and Sessions Judge
6.	Smti Mallika Dutta	Addl. District and Sess. Judge, FTC
7.	Smti Moitri Dekadolo	Addl. Chief Judicial Magistrate
8.	Smti Gypsy Deb	Sub-Divisional Judicial Magistrate (S)
9.	Smti Talat Nasarat Jabin	Judicial Magistrate, 1 st Class
10.	Smti Shahzadi Nissat Rafiq	Judicial Magistrate, 1 st Class
11.	Shri Kaushik Kamal Baruah	Judicial Magistrate, 1 st Class
BISWANATH CHARIALI (SONITPUR)		
12.	Shri Dipankar Bora	Addl. District & Sess. Judge, FTC
13.	Smti Priyanka Hazarika Nair	Sub-Divisional Judicial Magistrate (M)
SIVASAGAR		
14.	Shri Biprajit Roy	Addl. District & Sess. Judge, FTC
15.	Smti Syeda Farida Afzal Zinnat	Addl. Chief Judicial Magistrate
16.	Shri Baloram Kshetri	Sub-Divisional Judicial Magistrate (S)
17.	Smti Sibani Dutta	Judicial Magistrate, 1 st Class
SONARI, CHARAIDEO (SIVASAGAR)		
18.	Shri Syed Imdadur Rahman	Addl. District and Sessions Judge
19.	Smti Jayashree Bora	Sub-Divisional Judicial Magistrate (M)
NAZIRA (SIVASAGAR)		
20.	Smti Aklima Begum	Sub-Divisional Judicial Magistrate (M)
NORTH LAKHIMPUR (LAKHIMPUR)		
21.	Shri Paban Chandra Kalita	Addl. District & Sess. Judge, FTC
22.	Shri Forhan Uddin Choudhury	Addl. Chief Judicial Magistrate
23.	Smti Sorbani Bhattacharjee	Sub-Divisional Judicial Magistrate (S)

The Officers are to attend the programme accordingly.

No. HC.VII-167 (Pt.-VI)/2014/5197/A : Hon'ble the High Court has been pleased to ***nominate*** the Judicial Officers of the Districts of Golaghat and Jorhat (except the Civil Judge & Asstt. Sessions Judges & newly appointed Judicial Officer, who are presently undergoing training at the Judicial Academy, Assam) to participate



in a "Workshop for Judicial Officers in Respect of the Present Scenario Relating to Wildlife Crime and Trade", scheduled to be held on 15th September, 2019 at Golaghat.

The Officers are to attend the programme accordingly.

One officer may, however, be detailed at the respective stations to deal with urgent judicial work. The District & Sessions Judge, Golaghat / Jorhat is to take necessary steps accordingly.

By order,
Sd/- Dhrupad Kashyap Das
Registrar (Judicial)
Gauhati High Court, Guwahati

Memo No. HC.VII-167 (Pt.-VI)/2014/5198 - 5209 /A dated 09.09.2019
Copy forwarded for information and necessary action to:

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.

The Officers are placed on deputation for the programme on condition that (a) the Officers will be treated as on duty during the period, (b) they will be entitled to T.A. & D.A. as admissible under the Rules.

3. The Director, Judicial Academy, Assam.
4. The Registrar (Vigilance / Admn.), Gauhati High Court, Guwahati.
5. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
6. The Member Secretary, Assam State Legal Services Authority, Guwahati.
7. The District & Sessions Judge,

Golaghat / Jorhat / Tinsukia / Dibrugarh / Sonitpur, Tezpur / Sivasagar / North Lakhimpur, Lakhimpur

He / she is requested to take necessary steps for circulation of the Notification amongst the nominated participants of his / her respective District.

For further details of the programme, the participants may contact the Member Secretary, Assam State Legal Services Authority, Guwahati.

8. The nominated officer concerned.
9. The Joint Registrar (Vig. / Judl. / PM & P), Gauhati High Court, Guwahati.
10. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
11. The Systems Analyst, Gauhati High Court, Guwahati. *He is requested to upload the Notification in the official web site of the Gauhati High Court immediately.*
12. CA to the Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)

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9.9.19
Registrar (Judicial)

09.09.19